## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/189/2016

NAME OF THE PETITIONER(S)

: P. Sengodan & 2 others

NAME OF THE RESPONDENT(S)

: M/s Cenney Hotels Pvt Ltd & 2 Others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

ANANT MEKATHIA

Compel for Petitioneus

B. DESIKANI

Counsel for R, Ro,

## **ORDER**

Counsel representing both the parties present. Counsel for petitioner submitted that they are trying their level best to bring the parties to a compromise for which time is prayed. At request time is enlarged. Put up on 09.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)